

ITEM NO.25

COURT NO.15

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No. 12/2023

RANA AYYUB

Petitioner

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent

(IA No. 10415/2023 - CLARIFICATION/DIRECTION)

Date : 31-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Ms. Vrinda Grover, Adv.  
Mr. Soutik Banerjee, Adv.  
Mr. Aakarsh Kamra, AOR  
Ms. Devika Tulsiani, Adv.  
Ms. Mannat Tipnis, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Zoheb Hussain, Adv.  
Mr. Kanu Agarwal, Adv.  
Mr. K. Parmeshwar, Adv.  
Mr. Padmesh Mishra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Arguments concluded.

Judgment reserved.

(NITIN TALREJA)  
COURT MASTER (SH)

(KAMLESH RAWAT)  
COURT MASTER (NSH)